

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item 29

IA No. 53/2023, 566/2023
In
CP(IB) No. 286/Chd/Pb/2020
Under Section 9, IBC 2016
Regulations 31(1), & 15 IBBI
Regulations 2016

In the matter of:-

Gagan Fibres Pvt. Ltd.

...Petitioner/ Operational Creditor

Vs.

Sohrab Textile Mills Ltd.

...Respondent/ Corporate Debtor

Present: Mr. Prajwal Chauhan, Advocate for the applicant in IA No. 53/2023 and 566/2023.

IA No. 53/2023

This application has been filed for placing on record the list of stakeholders prepared under Regulation 31(1) and 31(2) of IBBI (Liquidation Process) Regulations, 2016. The same is taken on record subject to just exceptions. Hence, IA No. 53/2023 is disposed of accordingly.

IA No. 506/2023

This application has been filed for placing on record the first progress report by Liquidator for quarter ending 31.12.2022. The same is taken on record subject to just exceptions. Hence, IA No. 506/2023 is disposed of accordingly.

-sd-

(Subrata Kumar Dash)
Member (Technical)

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(Harnam Singh Thakur)
Member (Judicial)

March 03, 2023
SM